

Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: May 04,2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Nams Enterprises	18-Sep-25	2,19,869.00	2,19,869.00	Supply of Goods and Services	No	-	No	-	-	-	-	-	-	-
2	S2 Medias	22-Sep-25	34,89,019.00	34,89,019.00	Supply of Goods and Services	No	-	No	-	-	-	-	-	-	-
3	Sri Thangam Hollow Bricks	16-Sep-25	35,000.00	35,000.00	Supply of Goods and Services	No	-	No	-	-	-	-	-	-	-
4	Manickam Retreads	24-Sep-25	34,150.00	34,150.00	Supply of Goods and Services	No	-	No	-	-	-	-	-	-	-
5	Polimer Media Private Limited	12-Sep-25	8,81,600.00	3,91,600.00	Supply of Goods and Services	No	-	No	-	-	-	-	4,90,000.00	-	-
6	Transport Corporation of India Limited	23-Sep-25	63,693.00	63,667.00	Supply of Goods and Services	No	-	No	-	-	-	-	26.00	-	-
7	Prajna Parimita Ray	08-Jan-26	42,43,645.00	33,45,300.00	Supply of Goods and Services	No	-	No	-	-	-	-	8,98,345.00	-	-
8	Prasanta Kumar Ray	08-Jan-26	43,80,645.00	33,45,300.00	Supply of Goods and Services	No	-	No	-	-	-	-	10,35,345.00	-	-
9	Dr. N. Mathan Karthick Natesan	01-Dec-25	2,17,77,278.00	0.00	Payments made to supplier by Erstwhile Director	No	-	No	-	-	-	-	2,17,77,278.00	-	-
10	Suzlon Energy Limited	29-Apr-26	91,27,800.00	0.00	O&M Charges	No	-	No	-	-	-	91,27,800.00	-	-	The amount of claim under verification pertains to belated claim which is acceptable.
Total			4,42,52,699.00	1,09,23,905.00			-	-	-	-	-	91,27,800.00	2,42,00,994.00		

Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.